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NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 20.09.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 293/15	TP 154/17	To carry amendment	391/394	Add Realty Ltd.,

SL.	NAME (IN CAPITAL)		SIGNATURE
NO.	& PHONE NUMBER	REPRESENTATION TO WHOM	

1. SHREYAS.A 9036118414

PETITIONER

Shungas

FOR VGB ASSOCIATES

Counsel for petitioner is present. Today, counsel for petitioner has filed amended scheme of amalgamation. Smt. Prema Hatti for ROC and RD is present.

At the request of counsel for petitioner, list it on 26.09.2017.

MEMBER (J)

MEMBER (T)